

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-108/2011(Pt.)/2825/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami,
Registrar, Gauhati High Court,
Kohima Bench, Kohima

Dated Guwahati, 7th May, 2022.

Sub:- Casual Leave.

Ref:- Letter No. HC(K)05/2018/REG/105 dated 27.04.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.05.2022 along with station leave permission**, has been granted. The Joint Registrar (Admn.), Gauhati High Court, Kohima Bench has been allowed to hold additional charge in addition to his normal duties.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-108/2011(Pt.)/2826/A. dtd. ---, 07-05-2022
Copy to:

1. The Project Manager, Gauhat High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)
Rao